



**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

CRIMINAL MISC. WRIT PETITION No. - 8566 of 2026

Ram Kumar

.....Petitioner(s)

Versus

State Of U.P. Thru. Secy. Home Deptt. Lko. And
Others

.....Respondent(s)

Counsel for Petitioner(s)	: O.P. Tiwari, Beer Prakash, Pavan Kumar, Sunil Kumar Bajpai
Counsel for Respondent(s)	: G.A.

Court No. - 10

**HON'BLE RAJNISH KUMAR, J.
HON'BLE MRS. BABITA RANI, J.**

1. Heard Shri O.P. Tiwari, learned Counsel for the petitioner and learned A.G.A. for the State.
2. Learned Counsel for the petitioner submits that the petitioner was illegally detained at Police Station Hasanganj, District Unnao, from 27.07.2026 to 30.07.2026 without any prosecution being initiated against him. He also submits that the police personnel and opposite party no. 7 looted jewellery amounting to Rs. 14 lakhs, cash amounting to Rs. 35,000/-, two mobile phones and approximately 15 cartridges. Therefore, the petitioner has constrained to approach this Court. He also submits that opposite parties no. 1 and 2 may be directed to preserve the CCTV footage of Police Station Hasanganj, District Unnao, for the period from 27.07.2026 to 30.07.2026 and to produce the same before this Court.
3. Matter requires consideration.
4. Issue notice to opposite parties no. 6 and 7. Steps be taken within one week.
5. Learned A.G.A. prays for and is granted three weeks' time to file a counter-affidavit. Rejoinder-affidavit, if any, may be filed within one week thereafter.

6. List thereafter.

7. In the meantime, the Superintendent of Police, Unnao shall conduct an inquiry into the aforesaid allegations in the petition and examine the CCTV footage of Police Station Hasanganj, District Unnao for the period from 27.07.2026 to 30.07.2026 and also preserve the said CCTV footage and produce before this Court along with the counter-affidavit annexing the inquiry report. In case any incriminating material is found against any police personnel, appropriate action shall also be taken against such erring police personnel by the Superintendent of Police, Unnao.

8. The counter affidavit shall be filed with the affidavit of Superintendent of Police, Unnao.

(Mrs. Babita Rani,J.) (Rajnish Kumar,J.)

August 25, 2026

Ajit